

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

DATE OF HEARING: 1.5.2012

Petition No. 170/2011

Sub: Miscellaneous petition under Section 79 (1) (c) and (f) of the Electricity Act, 2003.

Petitioner : Talcher- II Transmission Co. Ltd.

Respondents : Tamil Nadu Electricity Board and Others

Parties present : Shri Amit Kapoor, Advocate for petitioner
Miss Aproova Misra, Advocate for Petitioner
Miss Deepeika Kalia, Advocate for Petitioner
Shri S.K.Gupta, TTCL
Shri M.G. Ramachandran, Advocate, PGCIL
Shri R.K.Mehta, Advocate, CESU
Shri Kavithakt, Advocate,
Shri Rakesh Prasad, PGCIL
Shri U.K.Tyagi, PGCIL
Shri V.Vamsi, PGCIL
Shri Manoj Dubey, Advocate, MPPTCL
Shri S.Vallinayagam, Advocate, TANGEDCO
Shri S.Balaguru, Advocate, TANGEDCO
Shri G.Sreenivasan, KSEB
Shri R.B.Sharma, Advocate, GRIDCO

Record of Proceedings

The learned counsels for the petitioner and respondent, PGCIL, prayed for an adjournment in the hearing of matter due to some difficulty. None of the other parties present had any objection to the same.

2. By consent of the learned counsels for the petitioner, PGCIL and GRIDCO, the hearing of matter was adjourned. Matter shall be listed for hearing on 19.6.2012.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**